

ITEM NO.29

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10037/2019

SHEO BARAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 07-09-2022 This petition was called on for hearing today.

For Petitioner(s)

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Mr. Aman Pathak, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

Service of notice for alternative arrangement (counsel expired) is complete on the petitioner; however, no one has entered appearance till date.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

AVANI PAL SINGH
Registrar